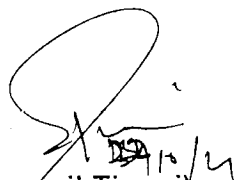


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 22/10/21
13/10/2021

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/10/2021 is circulated for information.


(Swapnil Tiwari)
Assistant Registrar

Copy to:-

- ✓ 1. SPS to Hon'ble President, CESTAT for information please.
- 2. All Hon'ble Members, CESTAT including Regional Benches for information please.
- 3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
- 4. Member (Review), CBEC, North Block, New Delhi.
- 5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6. PS to Registrar/DRs/All A.Rs including Regional Benches.
- ✓ 7. Computer Section for uploading on website



CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of September, 2021				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6257	529	69	6717
MUMBAI	14262	240	193	14309
KOLKATA	10306	69	40	10335
CHENNAI	8827	65	62	8830
BANGALORE	8807	61	41	8827
AHMEDABAD	10516	66	73	10509
ALLAHABAD	2080	46	32	2094
CHANDIGARH	5223	55	27	5251
HYDERABAD	4322	47	27	4342
TOTAL	70600	1178	564	71214

2 appeals transferred from CESTAT, Chandigarh to CESTAT,
Delhi

(3)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of September, 2021

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	16	654	72(74 order reserved)	
2	MUMBAI	27	27	Nil	
3	KOLKATA	47	120	40	Order Reserved-15
4	CHENNAI	28	16	6 cases disposed, 7 cases posted before upcoming Bench.	
5	BANGALORE	0	134	41	196 Misc. applications are also disposed.
6	AHMEDABAD	21	851	73	
7	ALLAHABAD	4	42	32	
8	CHANDIGARH	29	29	25	
9	Hyderabad	14	10	27	NA

(3)

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.10.2021.

YEARS	DELHI	MUMBAI	KOLKATT	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	1
2003	0	0	0	0	2	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	4	1	0	0	0	1	0	0	0
2006	15	6	0	0	0	5	0	0	0
2007	3	2	0	0	2	5	1	4	5
2008	5	5	1	0	15	1	3	7	3
2009	45	68	147	0	106	38	14	14	37
2010	45	18	204	7	473	84	14	67	18
2011	23	47	550	68	495	170	18	207	64
2012	53	485	440	98	681	474	63	293	393
2013	94	732	499	629	698	954	45	438	309
2014	147	1027	605	943	970	959	75	542	376
2015	180	985	569	1202	941	949	115	454	279
2016	293	1684	989	1177	1129	1047	104	356	481
2017	530	1635	891	1119	1030	909	120	534	576
2018	1343	2173	2451	1518	1046	1149	239	964	527
2019	1450	2313	1762	1090	403	2098	304	619	351
2020	967	1388	596	468	256	841	548	379	344
2021	1514	1739	631	511	579	824	431	373	565
TOTAL	6717	14309	10335	8830	8827	10509	2094	5251	4342

MONTHLY STATEMENT FOR THE MONTH OF September 2021 AS ON 01/10/2021

**RECEIVED FROM
OTHER BENCHES**

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTOMS	TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	TAX	AD	TOTAL	
DELHI	993	1921	3285	58	6257	0	16	460	41	7	524	0	0	0	3	0	3	0	2	0	0	0	0	2
MUMBAI	3967	5525	4770	0	14262	0	37	123	80	0	240	0	0	0	0	0	0	0	0	0	0	0	0	0
KOLKATA	3913	2505	3888	0	10306	400	8	37	24	0	69	1	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	1880	3356	3591	0	8827	15	5	36	24	0	65	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2089	1547	5171	0	8807	12	3	3	55	0	61	3	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	4900	2809	2807	0	10516	27	25	27	14	0	66	0	0	0	3	0	3	0	0	0	0	0	0	0
ALLAHABAD	637	609	834	0	2080	59	9	6	28	0	43	7	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2207	972	2044	0	5223	0	18	6	31	0	55	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1142	970	2210	0	4322	11	24	9	14	0	47	0	0	0	0	0	6	0	2	0	0	0	0	2
TOTAL	21728	20214	28600	58	70600	524	145	707	311	7	1170	11	0	0	6	0	6	0	2	0	0	0	0	2

1 Sanctioned strength of the Members is 33 and working strength is 16 as on 01.10.2021

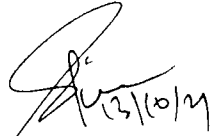
2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of September, 2021 for 20 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	11	Sh. P. Dinesha Member(Judicial)	1
2 Sh. Ashok Jindal, Member(Judicial))	Nil	12	Sh. Ajay Sharma Member(Judicial)	1
3 Sh. Anil Choudhary, Membe (Judicial)	NIL	13	Ms. Rachna Gupta Member(Judicial)	14
4 Sh. S. K. Mohanty, Member (Judicial)	Nil	14	Mr.Sanjiv Srivastava Member (Technical)	Nil
5 Sh. Ramesh Nair, Member (Judicial)	NIL	15	Dr. Suvendu Kumar Pati, Member(Judicial)	2
6 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	16	Mr. P. Anjani Kumar, Member(Technical)	Nil
7 Sh. P. K. Choudhary, Member (Judicial)	Nil			
8 Sh. Raju, Member(Technical)	1			
9 Sh. C.J. Mathews, Member(Technical)	Nil			
10 Sh. P. Venkata Subba Rao Member (Tech)	1			

TAY	TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	0	26	16	27	0	69	0	985	2365	3302	65	6717	0
0	0	0	0	0	0	0	97	12	84	0	193	0	3907	5636	4766	0	14309	0
0	0	0	0	0	0	0	2	3	35	0	40	0	3919	2539	3877	0	10335	401
0	0	0	0	0	0	0	16	28	18	0	62	0	1869	3364	3597	0	8830	15
0	0	0	0	0	0	0	6	5	30	0	41	5	2086	1545	5196	0	8827	10
0	0	0	0	0	0	0	52	9	12	0	73	0	4873	2827	2809	0	10509	27
0	0	0	0	0	0	0	14	2	16	0	32	0	632	613	849	0	2094	66
0	2	0	0	0	2	0	13	1	11	0	25	0	2210	977	2064	0	5251	0
0	0	0	0	0	0	0	16	2	9	0	27	0	1150	977	2215	0	4342	11
0	2	0	0	0	2	0	242	78	242	0	562	5	21631	20843	28675	65	71214	530


 (Swapnil Tiwari)
 Assistant Registrar.